

[*Translation*]

**(III) Demand for directives to State Governments to rescue poor people from exploitation by money lenders.**

SHRI JAGDISH AWASTHI (Bilhour): Mr. Speaker, Sir, under rule 377, I would like to inform that after 40 years of independence and in spite of the large scale expansion of banks, there has been no improvement in the conditions of the economically backward sections. Though the Central Government and the State Governments have taken various steps yet their situation remains the same and the money lenders still continue to operate. This practice may be found in every city, village, mill or factory. The people who are economically backward are exploited by these money lenders by mortgaging their precious belongings like jewellery or land and they are forced to serve as bounded labours. The rate of interests is so high that they are compelled to pay the interest throughout their life and even then the principle amount remains the same. The result is they are exploited mentally, economically and physically.

So, I would like to urge the Government to direct the State Governments and the nationalised banks to conduct a survey to find out those people who have taken loan upto Rs. 10,000 and take immediate steps to relieve and rehabilitate them.

**(iv) Demand for sufficient power supply to small scale industries and farmers in Bihar.**

PROF. CHANDRA BHANU DEVI (Balua): Mr. Speaker, Sir, under Rule 377, I beg to submit the following information.

The number of sick industries in Bihar has increased to a great extent in the recent years. According to figures 40,000 out of the total 60,000 registered small scale industries in Bihar are sick. The main reason of the sickness of industries is the power shortage and non-cooperative attitude of financial

institutions. About 5000 people have been rendered jobless as a result of the closure of Rohtas industry. Large number of industrial units and farmers are facing hardships due to power-shortage in a major industrial town of Barauni. More than 50 transformers in Farauni and Begusarai divisions of Begusarai district are lying burnt since last few years. As a result of this the consumers are either not getting any supply and if getting the voltage remains very low. Besides, Electricity Boards are suffering a loss of lakhs of rupees.

I would urge the Government to provide power facilities to the industrial units.

**(v) Demand for assistance to Rajasthan Government to enable it to cope with the drought conditions in Barmer, Jaisalmer and Jodhpur districts.**

SHRI VIRLDHI CHANDER JAIN (Barmer): Mr. Speaker, Sir, with your permission, I submit the following information under Rule 377.

It is presumed that agricultural production would increase in the country due to good and timely rain fall from June 1988 to September 1988. Unfortunately, Barmer, Jaisalmer, Shergarh and Falodi Tehsils in Jodhpur district are the areas which come under the Thar Desert and have been hard hit by drought this year. There was a good rainfall in most of the areas of this desert in July. But because of no rains after Aug. 15, 1988, 75 to 100 per cent of the crops of millet Moth and Gawar have been destroyed. These districts have been continuously hit by drought for the last five years. The Central Government provided adequate assistance to the Government of Rajasthan due to which a number of lives could be saved. The problem of employment has become serious because of the successive five year's drought. It has become essential to start drought relief works and provide jobs to the people.

The State Government cannot afford to

[Sh. Virdhi Chander Jain] meet the challenge of drought through its own resources nor can they provide employment to lakhs of workers. I would urge the Government of Rajasthan to declare the areas of Barmer, Jaisalmer and the parts of Jodhpur as famine hit areas to enable the Central Government to send the study team there as early as possible and to provide assistance to the Government of Rajasthan to start drought relief works. Besides, priority should be given to complete the construction work of wells meant for irrigation, purposes undertaken by the Government last year. Priority should be given to construct tanks for drinking water.

..  
(Interruptions)

[English]

MR. SPEAKER: Nothing else except statement under 377 goes on record.

PROF. MADHU DANDAVATE (Rajapur): We walkout from the House to register our protest.

*Prof. Madhu Dandavate and some other  
Hon. Members then left the House.*

(vi) Demand for a full-fledged studio at Nagpur Doordarshan Kendra

SHRI BANWARI LAL PUROHIT (Nagpur): Mr. Speaker, Sir, Doordarshan Kendra, Nagpur was inaugurated by our late Prime Minister, Shrimati Indira Gandhi. At the time of inauguration, the people of Nagpur were promised that soon this Kendra will have its own full-fledged studio from where cultural programmes and programmes for the benefit of farmers will be relayed throughout the region. A smaller centre was established in Nagpur and for some time local programmes used to be relayed from Nagpur Doordarshan Kendra. Now, as per the latest decision, Nagpur has been directly linked with Bombay eliminating all future chances of the local artists. This decision which is contrary to the assurances given to

the people of region, has disheartened the people, particularly the artists.

Therefore, I earnestly request the Government to immediately restore the facilities enjoyed by Nagpur people and take immediate steps towards establishing a full-fledged studio at Nagpur Doordarshan Kendra.

[English]

MR. SPEAKER: Now, there is nobody to start the discussion under Rule 193 which I have admitted.

AN HON. MEMBER: They are not prepared to face it, Sir. They have run away.  
(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARY): You have admitted the Motion for discussion. In the meantime the Opposition could not face facts. They only believe in creating smoke screens...  
(Interruptions) Therefore, you must make an observation on this deplorable conduct of the Opposition leaders. (Interruptions)

MR. SPEAKER: Prof. Dandavate has come now.

(Interruptions)

12.06 hrs.

RE: DEATH OF SHRIMATI SUPRIYA SINGH, WIFE OF SHRI ABHAY SINGH, IN HARYANA

[Translation]

SHRI DHARAM PAL SINGH MALIK (Sonapat): Mr. Speaker, Sir, Choudhary Devi Lal...

MR. SPEAKER: You should rise to speak on the matter.

SHRI DHARAM PAL SINGH MALIK: